

Dated:-28.01.2013.

Hon'ble Sri D.C. Lakha, Member (A)
Hon'ble Sri Navneet Kumar, Member (J)

App:- Sri Praveen Kumar.

Resp:- Sri R. Mishra.

The learned counsel for the applicants has fairly conceded that the relief prayed in this O.A. has been granted by the respondents. The applicants have been given appointment, which has been prayed in the relief. Accordingly, the O.A. is rendered infructuous.

The O.A. is accordingly, dismissed as having been rendered infructuous.


Member (J)


Member (A)

Amit/-

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dated 28-1-13
return
29-1-13